

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'F' NEW DELHI**

**BEFORE SHRI R. K. PANDA, ACCOUNTANT MEMBER
AND
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

ITA No. 2247/DEL/2016 (A.Y

Society for Education & Excellence C/o. M/s RRA Tax India, D-28, South Extension, Part-1 New Delhi AAMAS9600D (APPELLANT)	Vs	CIT(A) (E) Chandigarh (RESPONDENT)
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Appellant by	Dr. Rakesh Gupta, Somil Aggarwal, Shubham Sobti, ADVS
Respondent by	Sh. Surender Pal Sr. DR

Date of Hearing	07.02.2019
Date of Pronouncement	13.02.2019

ORDER

PER SUCHITRA KAMBLE, JM

This appeal is filed by the assessee against the order dated 23/03/2016 passed by CIT(A)-Exemptions, Chandigarh.

2. At the time of hearing, the Ld. AR submitted an application/letter dated 07.02.2019 filed on behalf of the assessee, stating that the client had instructed them to withdraw the appeal. The Ld. Sr. DR did not have any objection if the permission to withdraw the appeal is granted to the assessee. Accordingly in view of the above factual matrix the appeal of the assessee is dismissed as withdrawn.

3. In result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 13th FEBRUARY, 2019.

**Sd/-
(R. K. PANDA)
ACCOUNTANT MEMBER**

**Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER**

Dated: 13/02/2019
R. Naheed

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	07.02.2019
Date on which the typed draft is placed before the dictating Member	07.02.2019
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	13 .02.2019
Date on which the final order is uploaded on the website of ITAT	13 .02.2019
Date on which the file goes to the Bench Clerk	13 .02.2019
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	